

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**I.A.16/2015 in
Petition No. 304/MP/2013**

Subject : Petition for adjustment of generation tariff and other consequential reliefs.

Date of hearing : 19.5.2015

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Applicant : Godavari Green Energy Limited

Respondents : NTPC Vidyut Vyapar Nigam Ltd. and others

Parties present : Shri Amit Kapoor, Advocate, GGEL
Ms. Nishtha Kumar, Advocate, GGEL
Ms. Poonam Verma, Advocate, GGEL

Record of Proceedings

Learned counsel for the petitioner submitted as under:

(a) Present I.A. has been filled seeking de-tagging of Petition No. 304/MP/2013 from the other connected matters and requested to hear the petition expeditiously.

(b) The prayer in the said petition and the prayers made in the connected matters pending before the Commission are substantially different, and tagging of the present petition along with the other petitions is resulting into delay in the hearing and disposal of the petition.

(c) Despite several hearings, the issue regarding adjustment of tariff was not yet been taken up and issues raised in the connected matters are pertaining to extension of time for commissioning of the power projects and encashment of bank guarantee.

(d) The de-tagging of the petition would not cause any prejudice to the other petitioners.

2. The Commission observed that the issue of Direct Normal Irradiation (DNI) is germane to the other petitions as well and therefore, this petition would be taken up for hearing along with other petitions which are listed for hearing on 14.7.2015.

3. With the above, the Commission disposed of I.A. No.16/2015.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**